

THE HIGH COURT OF ORISSA, CUTTACK
Month-wise Institution, Disposal and Case Clearance Rate
1st January - 31st October 2022

Month	Opening balance			Institution			Disposal			Closing Balance			Case Clearance Rate (%) (Disposal vis-à-vis institution)			Judges' working strength	Working days
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	CCR		
January	1,43,998	52,664	1,96,662	13236*	2,609	15,845	6,664	2,877	9,541	1,50,570	52,396	2,02,966	50.35	110.27	60.21	18	19
February	1,50,495	52,396	2,02,891	5,849	2,852	8,701	10,367	4,035	14,402	1,45,977	51,213	1,97,190	177.24	141.48	165.52	21	20
March	1,45,957	51,212	1,97,169	3,919	3,115	7,034	7,055	4,276	11,331	1,42,821	50,051	1,92,872	180.02	137.27	161.09	21	19
April	1,42,819	50,047	1,92,866	4,066	3,079	7,145	5,961	3,864	9,825	1,40,924	49,262	1,90,186	146.61	125.50	137.51	21	17
May	1,40,922	49,262	1,90,184	4,444	3,567	8,011	4,430	4,097	8,527	1,40,936	48,732	1,89,668	99.68	114.86	106.44	21	17
June	1,40,921	48,731	1,89,652	3,301	3,118	6,419	3,634	2,590	6,224	1,40,588	49,259	1,89,847	110.09	83.07	96.96	21	14
July	1,40,584	49,259	1,89,843	4,358	3,336	7,694	7,975	5,591	13,566	1,36,967	47,004	1,83,971	183.00	167.60	176.32	21	20
August	1,36,953	47,004	1,83,957	4,419	3,425	7,844	8,551	5,502	14,053	1,32,821	44,927	1,77,748	193.51	160.64	179.16	23	18
September	1,32,819	44,927	1,77,746	5,149	4,403	9,552	10,422	6,669	17,091	1,27,546	42,661	1,70,207	202.41	151.46	178.93	22	22
October	1,27,641	42,706	1,70,347	3,903	3,086	6,989	5,458	2,955	8,413	1,26,086	42,837	1,68,923	139.84	95.76	120.37	22	14
Cumulative figures from 1st January, 2022 to 31st October, 2022																	
Total	1,43,998 (As on 1.1.2022)	52,664 (As on 1.1.2022)	1,96,662 (As on 1.1.2022)	52,644	32,590	85,234	70,517	42,456	1,12,973	1,26,086 (As on 31.10.2022)	42,837 (As on 31.10.2022)	1,68,923 (As on 31.10.2022)	133.95	130.27	132.54		180

Total no. of Judgments delivered: 1721 (This is excluding the cases disposed of by orders)

* Including institution of OAT Matters - 8,588

N.B.: Total working hours during the period : 19544.25 (Total working hours = 5.15 hours × No. of working days in the given period × Working strength of the Hon'ble Judges during the period)

Total working hours lost : 2471.99

Hours lost on account of reference held by Court due to sad demise of learned Advocates/Judges : 1254.02

Hours lost due to Judges being on leave : 1032.57

Hours lost due to COVID-19: 185.40

N.B.: (1) There were only 14 working days in October on account of Puja/Diwali Holidays

(2) The difference between the closing balance of a month and opening balance of the succeeding month is due to subsequent updation of disposal and restoration of some cases in CIS.